

**Defective Case Register from 2025-08-01 to 2025-08-01**

Sl.NO.	Filing No	Advocate for Petitioner/Caveator	Date of objection	Defects as per S.R.
1	D-WP(C)/30764/2025	AFRAAZ SUHAIL	2025-08-01	Page nos.29 to 31 and 35 not legible.2.Hologram of Rs.50/- not paid in V.nama.
2	D-WP(C)/30813/2025	SANKET KANUNGO	2025-08-01	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
3	D-WP(C)/30826/2025	MOHAMMED RIAZ	2025-08-01	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
4	D-SAO/30231/2025	ABINASH ROUTRAY	2025-08-01	Put up for further S.R after proper Page marking in the Index.
5	D-ABLAPL/23242/2025	DHANANJAYA MUND	2025-08-01	.Receipt Showing Serv.copy To Vigilance not Filed.
6	D-CRLMC/22179/2025	MANAS KUMAR CHAND	2025-08-01	1. Name of the PS and PS case number not correctly furnished in cause title.
7	D-CMP/30571/2025	PRATIK DASH	2025-08-01	1.R-4 not made Party in this Petition.2.Date mentioned in A-3 does not tally with the Index.
8	D-CRLMC/23243/2025	DHANANJAYA MUND	2025-08-01	Agreement dated not correctly furnished in para no.5.
9	D-CRLREV/22714/2025	PRASANTA KUMAR NANDA	2025-08-01	Court Fee Rs 6/-Not paid in Petition
10	D-CRLMC/23251/2025	PRAKASH CHANDRA DASH	2025-08-01	1. As per F.I.R.in G.R.Case No.955 of 2018 under Annexure-1 does not tally with para-1 of the petition.2.C.Copy of F.I.R not filed.I.A. filed for dispensing with the C.Copy of Annexure-1.
11	D-WP(C)/26179/2025	SUJAY SHANKER SINGHDEO	2025-08-01	Para no. Incorrectly mentioned.2 Opposite Parties details address not furnished.
12	D-WP(C)/30633/2025	SUDHIR KUMAR MALLICK	2025-08-01	Name of petitioner no.4 not correct in cause title
13	D-CONTC/30643/2025	ADV.	2025-08-01	COPY OF IMPUGNED ORDER IN W.P.(C) NO.18214/2024 ALONG WITH CAUSE TITLE BE FILED THEN PUT UP FOR SR
14	D-CRLMC/23266/2025	NIRMAL CHANDRA MOHANTY	2025-08-01	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. Page nos.45 to 48 not neat.
15	D-ABLAPL/23277/2025	SUSANTA KUMAR LENKA	2025-08-01	In Affidavit sole petitioner is swearing for other petitioners.
16	D-BLAPL/23263/2025	SK. ZAFARULLA	2025-08-01	1. Paragraph 10 and 11 not filled.
17	D-WP(C)/30911/2025	KRISHNA CHANDRA SAHU	2025-08-01	Date of copy of application not tally with Index.
18	D-ABLAPL/23286/2025	SATYA NARAYAN MISHRA 4	2025-08-01	Annexure 1 page 13 and 14 not legible.

19	D-WP(C)/30837/2025	BIREN SANKAR TRIPATHY	2025-08-01	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
20	D-ABLAPL/23234/2025	NITYANANDA MOHAPATRA	2025-08-01	1. In Annexure-1 page marking not done correctly. page no 21 marked twice 2. Mobile no of the Advocates not furnished in V. Nama
21	D-CRLMC/23342/2025	SOURAV DAS	2025-08-01	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
22	D-CRLA/23276/2025	GOPAL KRISHNA NAYAK	2025-08-01	Name of the informant be deleted from C.T.
23	D-CRLA/23335/2025	SUSHANTA KUMAR JOSHI	2025-08-01	Paragraph No. not correctly furnished.In prayer P.S. case No.not correctly furnished.
24	D-WP(C)/30771/2025	KRISHNA CHANDRA SAHU	2025-08-01	PAGE NO.12 NOT NEAT.
25	D-CRLA/23141/2025	BHABANI SHANKAR DASPARIDA	2025-08-01	Serial Nos. wrongly furnished in appeal memo
26	D-WP(C)/30844/2025	UPASANA BAL	2025-08-01	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
27	D-CMP/30602/2025	BINAYA KUMAR MOHANTY	2025-08-01	9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. 1. Provision of Law not correctly stated.2.Defendant No-8 not made Party in this Petition.
28	D-CRLA/23268/2025	SUBRAT KUMAR DAS	2025-08-01	Paragraph No. not correctly furnished.
29	D-WP(C)/30774/2025	PRASANNA KUMAR MISHRA	2025-08-01	Date 29-1-202 in para.6 of petition not tally with annex.3 of index.
30	D-WP(C)/30789/2025	SOUBHAGYA SWAIN	2025-08-01	.Subject Code Not Furnished .
31	D-WP(C)/30357/2025	ALOK KUMAR MOHAPATRA	2025-08-01	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 20-VERNACULAR CERTIFICATE NOT FURNISHED.
32	D-WP(C)/30776/2025	SUSHANTA KUMAR JOSHI	2025-08-01	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1. Sl. nos. of paragraphs not correct in declaration in both affidavit. 2.As per index annexs. 2 to 4 not tally in petition. 3. page no.31 not neat
33	D-WP(C)/30355/2025	ALOK KUMAR MOHAPATRA	2025-08-01	Welfare fund of Rs. 50/- not paid in V.nama.
34	D-WP(C)/30914/2025	NIRA SUNDAR PANDA	2025-08-01	14-NOT PROPERLY INDEXED. Page marking not correct in index
35	D-CRLMP/23365/2025	SATRUGHNA DASH (A)	2025-08-01	1. ICC case number not correctly furnished in para no.1. 2. Annexure number not correctly furnished in para no.14 of the petition. 3. Paragraph numbers not furnished in

				Declaration. 4. Sl. no. not correctly furnished in 18th line of the page no.2.
36	D-WP(C)/30798/2025	SADASIVA PATRA (1)	2025-08-01	4-AFFIDAVIT/VERIFICATION NOT PROPER. Name of the petitioner not correctly mentioned in the affidavit. Page 28 not neat.
37	D-CMAPL/25023/2025	ADV.	2025-08-01	Corrected date 27.04.2024 be mentioned in petition..
38	D-WP(C)/30800/2025	ASHOK KUMAR MISRA	2025-08-01	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
39	D-WP(C)/30759/2025		2025-08-01	4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. Occupation not mentioned in the affidavit.
40	D-CONTC/29641/2025	SURYAKANTA DASH	2025-08-01	THIS CONTC PETITION IS NOT MAINTAINABLE
41	D-WP(C)/30794/2025	PRAFULLA CHANDRA ACHARYA	2025-08-01	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED Date of letters vide annex-3 and 4 not tally with Index.
42	D-CRLMP/23344/2025	BISWAJIT TRIPATHY	2025-08-01	20-VERNACULAR CERTIFICATE NOT FURNISHED.
43	D-CONTC/30629/2025	ADV.	2025-08-01	REFERENCE CERTIFICATE NOT FURNISHED
44	D-CRLMP/23248/2025	MANORANJAN MISHRA	2025-08-01	25-NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED 1. Description of Annexures-1 and 3 mentioned in Index does not tally with averments of petition.
45	D-CONTC/30521/2025	ADV.	2025-08-01	wp (c) no not furnished in reference certificate
46	D-WP(C)/30790/2025	CHITRASEN PARIDA	2025-08-01	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
47	D-CONTC/30644/2025	RABI NARAYAN PANDA	2025-08-01	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
48	D-WP(C)/30783/2025	RABINDRA NATH DEBATA	2025-08-01	4-AFFIDAVIT/VERIFICATION NOT PROPER. Occupation not mentioned in the affidavit
49	D-ABLAPL/23300/2025	PRASANTA KUMAR SAHOO	2025-08-01	Hologram of Rs. 50/- not affixed in Vakalatnama.

50	D-BLAPL/23284/2025	SURYAKANTA DWIBEDI	2025-08-01	Page no.2 of the petition mentioned twice.
51	D-BLAPL/23320/2025	SUSHANTA KUMAR JOSHI	2025-08-01	1. Date of Rejection Order mentioned in cause title is incorrect. 2. P.R. case No. incorrectly mentioned in Prayer.
52	D-WP(C)/30846/2025	DURGESH NARAYAN RATH	2025-08-01	page nos. 36 38 40 42 44 47 55 57 and 59 are not neat.
53	D-ABLAPL/23269/2025	GOPAL KRISHNA NAYAK	2025-08-01	20-VERNACULAR CERTIFICATE NOT FURNISHED. 1. Synopsis and Date chart not properly page marked in the Index. 2. Synopsis and Date chart not properly page marked. 3. In Affidavit sole petitioner is swearing for other petitioners.
54	D-ABLAPL/23348/2025	BISWARANJAN DALAI	2025-08-01	) Annexure -1 not mentioned in the petition.ii) Age of the petitioner in cause title not tally with Affidavit
55	D-BLAPL/23334/2025	BISHNU PRASAD PRADHAN	2025-08-01	31-As per standing order the name of victim/informant shall not be mentioned in the petition. Put up SR after redacting the name informant /Victim from the the Petition.
56	D-ABLAPL/23306/2025	SANDEEP RAJ PANDA	2025-08-01	Occupation of the petitioner not mentioned in Affidavit.
57	D-ABLAPL/23250/2025	ANSHUMAN PANDA	2025-08-01	Name of Victims appearing in Para 2 be redacted.
58	D-WP(C)/30843/2025	GOURAV KUMAR ROY CHOUDHURY	2025-08-01	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
59	D-BLAPL/22956/2025	M. BALAJI RAO	2025-08-01	i) Status of ABLAPL No. 3365/2025 mentioned in paragraph no. 6 not mentioned in Reference certificate
60	D-CRLMC/23238/2025	SOUBHAGYA KUMAR DASH	2025-08-01	1. Subject code not correctly furnished in Index. 2. Petitioner no.6 not executed in V.nama. 3. Petitioner no.3 Mahendra Kumar Rout not tally his signature in V.nama
61	D-WP(C)/30845/2025	PRATIK DASH	2025-08-01	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1. Authorization to swear affidavit on behalf of other petitioner not mentioned in affidavit.2.sl.no.13 repeated in petition para and annex.3 and 4 not properly mentioned in the petition as per index.3. s/o.petitioner nos. 1 to 3 in cause title and annex.4 not tally in petition para no.3 and annex.5 mentioned in petition not tally with index.
62	D-BLAPL/23121/2025	GUNDURI CHARAN PANDA	2025-08-01	i) Occupation of the deponent not mentioned in Affidavit.
63	D-ABLAPL/23280/2025	BISMAY RAY	2025-08-01	Annexure 1 page 13 to 19 not legible.
64	D-ABLAPL/23309/2025	SANDEEP RAJ PANDA	2025-08-01	Occupation of the deponent not mentioned in Affidavit.

65	D-BLAPL/23239/2025	SANTOSH KUMAR MAHANTY	2025-08-01	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 1. In affidavit, SL.NO-4 statement of facts wrongly furnished.
66	D-ABLAPL/23332/2025	TUKUNA KUMAR MISHRA	2025-08-01	i)Age and Father name of the Petitioner mentioned in cause title not tally with Affidavit.
67	D-CRLREV/23349/2025	SIDHARTHA DAS	2025-08-01	Put up SR after filing of C. copy of Annexure-1.
68	D-BLAPL/23167/2025	ARUN KUMAR ACHARYA	2025-08-01	1. In Paragraph 3.1 of the application Copy of the order date wrongly furnished. 2. Vill. name of the petitioner as mentioned in the Cause title is not tally with Rejection order
69	D-BLAPL/23144/2025	JAJATI KESHARI KHUNTIA	2025-08-01	i) For Further S.R.after redacted the name and address of the victim from Synopsis and paragraph no. 2 of the petition.
70	D-BLAPL/23307/2025	MD ARIF KHAN	2025-08-01	14-NOT PROPERLY INDEXED. 1. Wrongly mentioned Anticipatory bail U/s 483 BNSS instead of Regular bail in Provision of Law. 2. Annexures not mentioned in Paragraph no. 4 of the petition. 3. Paragraphs not mentioned in Affidavit. 4. pagination of the petition incorrect 5..Petition not correctly addressed to Honorable Court
71	D-CONTC/30518/2025	ADV.	2025-08-01	i) wp (c) no. not furnished in reference certificate. ii) para no. not correctly furnished.
72	D-CRLMC/23224/2025	BASUDEV BARIK	2025-08-01	1. Date of FIR not correctly furnished in para no.2.
73	D-WA/30696/2025	MISS BISWABARA DASH,A.S.C	2025-08-01	i) Reference certificate not furnished. ii) Date of order wrongly furnished in Index and book mark.
74	D-WA/30552/2025	SAROJ KUMAR JEE,A.G.A	2025-08-01	Para no. not correctly furnished i. I.A.
75	D-CRLLP/21900/2025	SAKTIDHARA MISHRA	2025-08-01	Court Fee not paid Rs.6/
76	D-CMAPL/30821/2025	KHAN MAHMOODUL HASAN NIAMATI	2025-08-01	i) Reference certificate not furnished. ii) Para no not correctly furnished in declaration of I.A.
77	D-CRLLP/23066/2025	TUSAR KUMAR MISHRA	2025-08-01	1.D.C.Fees Rs.8.60 to be paid 2. Code Wrongly indicated 3.Good ground certificate not furnished
78	D-CONTC/30857/2025	CHANDAN KUMAR SAHOO	2025-08-01	1. Communication letter dated not correctly furnished 5th line in para no.3. 2. Name of the filing Advocate in capital letters and Enrollment number not furnished in petition.
79	D-MACA/30890/2025	PRASANTA KUMAR MAHALI	2025-08-01	1. Period of Delay 13 days 2. Court Fee Rs.6,170/ payable ,not paid 3.statutory deposit not made
80	D-CMAPL/30862/2025	RAMAKANTA SARANGI	2025-08-01	Put up for SR after filling of c. copy of impugned order.
81	D-WA/30726/2025	SAMBHU CH. NATH SHARMA	2025-08-01	1. Page no.2 not filed.2. As per index Annexure-1 not described in the

				petition.3.Paragraph no. not correctly furnished in the petition.
82	D-BLAPL/23152/2025	ACHYUTANANDA PATTANAIK	2025-08-01	i)BNSS not mentioned in provision of law.
83	D-CRLA/22743/2025	RABINDRA KUMAR PATNAIK	2025-08-01	Being aggrieved before good ground certificate not furnished
84	D-CONTC/30652/2025	ADV.	2025-08-01	20-VERNACULAR CERTIFICATE NOT FURNISHED.
85	D-BLAPL/23260/2025	CHIRANJIB ROUT	2025-08-01	1. Fathers name of the petitioner as mentioned in the Cause title is not tally with Rejection order. 2. Pending before the Court as mentioned in the cause title is not tally with Rejection order 3. C.T case no not furnished in the cause title of the application.
86	D-CONTC/30717/2025	ADV.	2025-08-01	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
87	D-ABLAPL/23282/2025	AMLAN SHAKTI PAUL	2025-08-01	1. Name of petitioner mentioned in the Date Chart not correct. 2. Annexure 2 page 14 not legible. 3. Name of the Petitioner mentioned in Index, Synopsis, Application not tally with the Signature and Name mentioned in Vakalatanama.
88	D-WP(C)/30861/2025	ATMAJIT MANMITH DAS	2025-08-01	1. Date of Distribution and Money receipt under Annexure-1 and invoice bill under Annexure-6 does not tally with index and para- 8 of the petition.2. Page nos.15 16 and 24 not neat and legible
89	D-ABLAPL/23256/2025	CHIRANJIB ROUT	2025-08-01	Declaration about paragraphs in the Affidavit not correct.
90	D-CRLMA/19912/2025	SOUMYA MISHRA	2025-08-01	17-REFERENCE CERTIFICATE NOT FURNISHED. i) para no. not furnished in affidavit. ii) c. copy of order not page mark as well Index.
91	D-CRLREV/23222/2025	ASHOK KUMAR SAHOO	2025-08-01	1. Page mark of Annexure not tally with index.
92	D-BLAPL/22525/2025	BIJAYA KUMAR BEHERA 1	2025-08-01	1. Page marking not done correctly in INDEX 2. Attested Annexure-3 not filled.
93	D-BLAPL/22984/2025	BISWORANJAN SWAIN	2025-08-01	31-As per standing order the name of victim/informant shall not be mentioned in the petition. P.S.Case No. wrongly furnished in Synopsis and para No.02.
94	D-TRP(C)/30768/2025	ASIT KUMAR OTTA	2025-08-01	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED.
95	D-ABLAPL/22958/2025	SUBHALATA PRIYADARSINI	2025-08-01	Annexure 1 not attested.
96	D-BLAPL/23394/2025	JAJATI KESHARI KHUNTIA	2025-08-01	Date of order in index not tally with annex.2.

97	D-WP(C)/30453/2025	SANDEEP KUMAR JENA	2025-08-01	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
98	D-BLAPL/23389/2025	KAUSTUVA MOHANTY	2025-08-01	Page nos. 15 TO 19 not neat
99	D-BLAPL/23255/2025	CHIRANJIB ROUT	2025-08-01	1. Attested Annexure-1 not filled. 2. Fathers name of the petitioner as mentioned in the Cause title is not tally with Rejection order. 3. Pending before the court as mentioned in the cause title is not tally with Rejection order. 4. C . T case no not furnished in the Cause title of the application.
100	D-WP(C)/30864/2025	SWAPNIL ROY	2025-08-01	1. Date of order not correctly furnished Sl. no.14 in Index and 10th line in para no.13 of the petition.
101	D-BLAPL/23258/2025	CHIRANJIB ROUT	2025-08-01	1. Fathers name of the petitioner mentioned in the Cause title is not tally with Rejection order 2. Pending before the court as mentioned in the Cause title not tally with Rejection order. 3. C.T case no not furnished in the cause title of the application.
102	D-CMP/30588/2025	JAGAJIBAN PRADHAN	2025-08-01	Date mentioned in the A-4 does not tally with the Index.
103	D-CRLA/23377/2025	ALOK KUMAR DAS	2025-08-01	Period of Delay 528
104	D-ABLAPL/23289/2025	SURYAKANTA DWIBEDI	2025-08-01	1. In petition paragraphs are not properly numbered. The same needs correction and also affidavit be corrected accordingly. 2. Undertaking and Vernacular certificate not signed. 3. Page marking of Annexure 1 is incomplete. The same be marked and Index and Book mark be corrected accordingly
105	D-BLAPL/23261/2025	CHIRANJIB ROUT	2025-08-01	1. Fathers name of the petitioner as mentioned in the cause title is not tally with Rejection order. 2. Pending before the court as mentioned in the cause title is not tally with Rejection order. 3. C.T case no not furnished in the cause title of the application
106	D-BLAPL/23218/2025	MOHAN BAG	2025-08-01	1. In prayer pending before the court not properly furnished. 2. High Court Bar Asson. Welfare Scheme Rs 50/- to be paid in V.nama 3. Name of the Court and petitioner name not furnished in the top of the certified copy of the Rejection order as mentioned in the Annexure-2
107	D-ABLAPL/23279/2025	DIPTI RANJAN BHOKTA	2025-08-01	In Affidavit Point No.2 in Husbands Name the word S/O needs to be omitted.
108	D-ABLAPL/23363/2025	ARIJEET MISHRA	2025-08-01	Occupation of the deponent not mentioned in Affidavit.
109	D-CONTC/30756/2025	SAI SAGAR MOHAPATRA	2025-08-01	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
110	D-WP(C)/27092/2025	KAILASH CHANDRA MISHRA	2025-08-01	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED

				19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
111	D-WP(C)/30812/2025	LALIT MOHAN NANDA	2025-08-01	H.C.B.A.W.F.Fee Rs.50.00 not paid in V.Nama
112	D-BLAPL/23254/2025	DEBASISH PATNAIK	2025-08-01	1. Reference certificate not correctly furnished. 2. Paragraph 4 of the application not filled. 3. page no 13 not legible. 4. S.T no not furnished in the cause title 5..Subject Code incorrectly Mentioned
113	D-CRLA/22333/2025	BIBHU PRASAD MOHANTY	2025-08-01	The name of appellant mentioned in entire brief and signature of appellant in v.nama not tally 2. Code Wrongly indicated 3.Date of charge sheet wrongly furnished in date chart, 4.The name of trial court not furnished in being aggrieved papa.5.Status of person not furnished in 1st line of para No.2 in appeal memo.
114	D-CRLMC/23288/2025	BISWARANJAN DALAI	2025-08-01	20-VERNACULAR CERTIFICATE NOT FURNISHED. Paragraph not correctly mentioned in the I.A of the affidavit.Vernacular certificate not mentioned in the affidavit and also I.A.
115	D-WP(C)/30853/2025	RAMA CHANDRA JENA	2025-08-01	page no.13 not neat
116	D-BLAPL/23126/2025	MAHES DAS	2025-08-01	i) Father name of the petitioner mentioned in cause title not tally with Rejection order .
117	D-BLAPL/23157/2025	BIBHUDHENDRA KUMAR RATH	2025-08-01	i) Put up for further S.R. after filing of C. Copy of Rejection order.
118	D-CRLMC/23331/2025	ACHYUTANANDA PATTANAIK	2025-08-01	Date of order in cause title petition para.1 and prayer not tally with annex.1
119	D-CONTC/30792/2025	ADV.	2025-08-01	Year of the Writ petition case number not furnished in 2nd paragraph of the cause title.
120	D-WP(C)/30875/2025	SUDARSAN BEHERA	2025-08-01	1.Page Nos.18 19 Are not legible.
121	D-CRLMC/23328/2025	BISWARANJAN DALAI	2025-08-01	Code no. not correct in assessment slip
122	D-CRLMC/23291/2025	AMULYA RATNA PANDA	2025-08-01	20-VERNACULAR CERTIFICATE NOT FURNISHED. Age of the petitioner not tally with cause title and c.copy of order. copy of F.I.R to be filed.
123	D-CONTC/30746/2025	ADV.	2025-08-01	PAGE NO. 14 NOT PAGINATED.2. PAGE NOS. 19 and 21 ARE INTERCHANGE WRONGLY.3. REFERENCE CERTIFICATE NOT FURNISHED. PUT UP AFTER REMOVAL OF DEFECT
124	D-BLAPL/23140/2025	JUGALA KISHORE PANDA	2025-08-01	Page mark of the petition not correct both in Index and Petition.
125	D-WA/30730/2025	NIROD KUMAR SAHU	2025-08-01	i) Address of the Honble court not furnished. ii) Page mark not properly in Index and book mark. iii) Legible copy of page 50 to 53 to be filed.iv) OHCBAWS Rs-50/ to be paid.v) Para no not furnished in I.A

126	D- CRLMC/23302/2025	NIRANJAN PANDA	2025-08- 01	C.COPY OF F.I.R. NOT FILED.
127	D-WP(C)/30708/2025	RADHARAMAN DAS NAYAK	2025-08- 01	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED

**DEFECTIVE REPORT LIST****DEFECTIVE REPORT OF 01-08-2025 (CASES FILED BEFORE 2024)**

<b>Sl no.</b>	<b>Filing Number</b>	<b>Case Number</b>	<b>Advocate for Petitioner/Caveator</b>	<b>Defects as per S.R.</b>
1	RVWPET/220/2013	RVWPET/220/2013	M/S.SWARUP PATNAIK	10. SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
2	RVWPET/244/2013	RVWPET/244/2013	M/S.ANINDYA K.MISHRA	OTHERS. PUT UP FOR SR AFTER FILING OF C.COPY OF IMPUGNED ORDER
3	RVWPET/209/2013	RVWPET/209/2013	----	10. SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
4	RVWPET/225/2013	RVWPET/225/2013	M/S.D.ROUTRAY	6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 17. REFERENCE CERTIFICATE NOT FURNISHED.
5	RVWPET/243/2013	RVWPET/243/2013	M/S.B.K.NAYAK- 1	17. REFERENCE CERTIFICATE NOT FURNISHED.